

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-102
IB-657/ND/2021
New IA-5212/2025

IN THE MATTER OF:

Manish Aneja & Ors.

.....Applicant

Vs.

Revital Reality Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 31.10.2025

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Sr. Adv Arun Kathpalia, Adv Manmeet Singh, Adv
Abhishek Anand, Adv Anugrah Robin, Adv
Yashvardhan, Adv Saru Sharma

For the Respondent :

For the RP : Adv Rishabh Jain

ORDER

List this matter before the Regular Bench on **06.11.2025**.

Sd/-
(ATUL CHATURVEDI)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)